

CASE NO.:
Appeal (civil) 7346 of 2001

PETITIONER:
Dinthakurthi Narasingarao (Dead)

RESPONDENT:
Dinthakurthi Nagaraju (D) By Lrs. & Ors.

DATE OF JUDGMENT: 13/02/2008

BENCH:
A.K.MATHUR & AFTAB ALAM

JUDGMENT:
JUDGMENT
O R D E R

On 06.12.2007 counsel for the appellant was given time to bring on record the legal representatives of deceased appellant and to transpose respondents 2 and 3 as appellants but nothing has been done by him so far. He further prays for time to do the needful. He is given four weeks' time from today to move an appropriate application, failing which the appeal shall be dismissed without further reference to the Bench.